307 Unprecedented power APRIL 12, 1979 crisis in West Bengal (CA)

[Shri P. Ramachandran]

tion to answer the point and it does not concern me at the moment.

About sabotage, we have drawn the attention of the State Government to take preventive action against likely sabotage occurring in other places. We can only draw the attention of the State Government. I do not think we can do anything more than that.

भी स्थाम सुन्दर लाल: क्या तोड़-कोड़ हुई है, क्या सैबोटाज हुमा है?

SHRI P. RAMACHANDRAN: If there are sets imported from Poland, we always take their assistance if necessary. There is no problem. There is no question of refusing any assistance given. The only thing is that every country wants to sell its

179 Decisions taken by Price 308 and Procurement Policy for Rabi cereali 1979-80 Marketing season (St.)

power unit. But we have to take into consideration various aspects, and since we have enough indigenous capacity, there is no need for importing power plants. There is no question of any other assistance given by any other State.

14.33 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR CHAIRMAN: The committee on Absence of Members from the Sittings of the House in their Tenth Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each:

	. Shri Moh	d. Shafi Qur	rshi				22nd February to oth March, 1979 (Seventh Session).
2	. Shri Sakt	i Kumar Sar	kar				19th February to 15th March, 1979 (Seventh Session).
	3. Shri Gov	inda Munda				•	20th February to 9th March, 1979 (Seventh Session).
	4. Shri Mol	nan Bhaiya					19th February to 18th April, 1979 (Seventh Session).
	3. Shri F.P.	Gaekwad					26th February to 31st March, 1979 (Seventh Session).
	6. Shri Ann	asaheb Maga	ır				19th February to 18th April, 1979 (Seventh Session).

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

SOME HON. MEMBERS: Yes, MR. CHAIRMAN: The Members will be informed accordingly.

14.35 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

FORTY THIRD REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Forty-third Report of the Committee on public Undertakings on Action

taken by Government on the recommendations contained in the Eleventh Report of the Committee on Extravagant Expenditure on Guest Houses incurred by Public Undertakings

14.36 hrs.

STATEMENT RE: DECISIONS
TAKEN ON PRICE AND PROCUREMENT POLICY OF RABI
SEREALS 1979-80 MARKETING
SEASON

THE MUNISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir,

Decisions taken by Price and Procurement Policy for Rabi Cereals 1979-80 Marketing season (St.)

with regard to the price and procurement policy for wheat for the 1979-80 rabi marketing season, Government have taken the following decisions:

- (i) keeping in view the need to maintain the incentive for securing increased production of wheat, it has been decided to fix the procurement price at Rs. 115 per quintal:
- (ii) the Central issue price of wheat is to be maintained at the present level of Rs. 130 per quintal;
- (iii) free movement of wheat throughout the country is to be continued and the whole country is to be treated as a single zone for this purpose; and

(iv) the procurement of wheat will be by way of price support operations and as such no formal targets of procurement will be fixed

Government are conscious of the fact that their support price policy will have little meaning unless it is backed by adequate and extensive purchase arrangements in the field. However, this is a matter in which the major share of responsibility rests on the State Governments. The Central Government will continue to make all efforts to remove bottlenecks in laying down an extensive network of purchase system by the public agencies in the country and will render all assistance to the States in this respect.

भी प्रवमुख्य तिबारी (ख़लीला बाद): समापति महोदय, सरकार के द्वारा तेहूं का जो 115 रुपये दाम तय किया गया है वह बिल्कुल भाकाफ़ी है। किसाम सम्मेलन भीर तमाम जीतों ने यह मांग की है कि रीहं की बसूली का दाम कम से कम 140 रुपये होना चाहिये । मैं चाहुंगा कि इस बारे में सदन में पूरी चर्चा हो।

14.37 hrs.

STATEMENT re: CORRECTING RE-PLY TO STARRED QUESTION NO. 431 DATED 22-3-1979.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): Sir, In reply to the above mentioned Starred Question, a statement giving the requisite information was laid on the Table of the Sabha on 22-3-1979. The statement, interalia, contained the list of posts of Category 'C' in respect of which recruitment rules have already been finalised. Certain discrepancies in the statement due to clerical mistakes have since come to my notice.

I now place on the Table a revised statement giving the correct information.

Statement

- (a) to (c). Recruitment Rules for the following posts of category 'C' in the Lady Hardinge Medical College and Smt. Sucheta Kripalani Hospital, New Delhi had already been finalised in 1973:---
 - 1. Medical Record Technician
 - 2. Technical Assistant
 - 3. Laboratory Technician
 - 4. Laboratory Assistant

The administration of the Lady Hardinge Medical College and Smt. Sucheta Kripalani Hospital, New Delhi was taken over by the Government with effect from 1-2-1978. Recruitment Rules for the post of Bursar in category 'C' were finalised in June,

The Principal of the Institution has prepared draft Recruitment Rules for 27 categories of posts in Group 'C' and referred the same to the Director General of Health Services in October/ November, 1978. These were returned to the Principal for recasting them in the prescribed proformae. The recast Rules were received by the